COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)

APPEAL NO. 325 OF 2016 &
IA NO. 676 OF 2016

Dated : 15th December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s DSL Hydrowatt Pvt. Ltd. … Appellant(s)
Vs.
Himachal Pradesh State Electricity Regulatory Commission & Anr. …. Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya

ORDER

Issue notice on the Appeal as well as on the I.A. No. 676 of 2016 (Appl. for interim order) to the Respondents returnable on 20.12.2016. Dasti, in addition, is permitted.

List the matter on ***20.12.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/pr